NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/548/ (IB)/2017

NAME OF THE PETITIONER(S)

: NITHESA TRADERS

NAME OF THE RESPONDENT(S)

: NAACHIAR PAPER BOARDS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ROHAN RATASEKARAN

Consel for Petitive

Man of

2 V. SRIMIVASAN TOWARD &

Rospendent

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for Respondent prayed time for filing counter. At request, time is enlarged for hearing both sides. Put up on 17.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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